

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.35/ BB/2017	-	Admission	Rule-6 of IB	Ador Welding Ltd., Vs Hajee A.P. Bava & Company Construction Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

S. Samantha
9886843788

*Operational
creditor/
Petitioner*

Santha
RAR 3455/10

PCS for petitioner is present. He again stated that he has complied the objections raised by the Registry. Again, Registry is directed to check and put up.

List it on 08.08.2017.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)